

CENTRAL ADMINISTRATIVE TRIBUNAL : BANGALORE BENCH

APPLICATION NOS. 523/1994 and

631/1994 ✓

THURSDAY, DATED THE THIRTYFIRST DAY OF MARCH, 1994

Mr. Justice P.K. Shyamsunder, Vice Chairman

Mr. T.V. Ramanan, Member (A)

(By Dr. M.S. Nagaraja, Advocate)

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1. Controller of Defence Accounts
(ors) South, Agaram Posts
Bangalore - 560 007.
2. Controller General of Defence
Accounts, West Block, V,
R.K. Puram, New Delhi - 110 066.
3. Accounts Officer (Defence Accounts)
Area Accounts Office
45, Baird Barracks, Bangalore-560 042.
4. Secretary to Government of India
Ministry of Defence, South Block
New Delhi - 110 011.

(By Shri M.S. Padmarajaiah, S.C.G.S.C.)

O R D E R

(Mr. Justice P.K. Shyamsunder, Vice Chairman)

These are two interconnected matters which
we propose to dispose of by one order after considering
the arguments of both sides. The applicant being common
in both these applications, in one she has asked for
stay of an order evicting her from the official quarters
and in the other she has asked us to issue a direction to
the department to appoint her on compassionate grounds.

Dr. M.S. Nagaraja, learned counsel appearing for the applicant in both these cases tells us that the department itself has now activated the case of the applicant for compassionate appointment in a manner favourable to her and that orders are likely to be issued in a fortnight's time. In the circumstances we think there is no need to press both these cases for a final decision on the issues raised therein. Acceding to his submission, we make an order directing the department to take a decision on the applicant's representation for compassionate appointment as expeditiously as possible and in the meanwhile not to press for her eviction from the official quarters at least for 3 months from today. She will of course have to pay the prescribed licence fee.

2. With these observations, these applications stand disposed off.

3. We expect the authorities to dispose of the applicant's representation for compassionate appointment within 2 months from the date of receipt of a copy of this order.

Sd/-
(T.V. RAMA NIAN)
MEMBER(A)



Sd/-
(P.K. SHYAMSUNDER)
VICE CHAIRMAN

TRUE COPY

Se Shanthi
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL SEAT
BANGALORE
CS/4